

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4550
ANSWERED ON:07.09.2012
CHILD REHABILITATION CENTRES
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to establish Child Rehabilitation Centres in metro cities in the country;
- (b) if so, the details thereof indicating aims and objectives of such centres;
- (c) the number of such centres in the country, State/UT-wise;
- (d) the number of children benefited from such centres in the country during the last three years and the current year, State/UT-wise; and
- (e) the extent to which these centres have been able to achieve their objectives?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The Ministry of Women and Child Development is implementing a centrally sponsored scheme, namely, Integrated Child Protection Scheme (ICPS) since 2009-10 for providing a safe and secure environment to children in difficult circumstances. Under ICPS, financial assistance is provided for setting up of and maintenance of various types of Homes, Specialised Adoption Agencies (SAAs) and Open Shelters in urban and semi-urban areas, including metro cities, for rehabilitation and social reintegration of such children. These institutions aim to provide shelter, food, medical care, counselling, education, vocational training, recreational facilities etc., as well as opportunities for family based non-institutional care through adoption, sponsorship and foster-care, as appropriate for the child.

(c): The State/UT-wise number of various types of Homes, Open Shelters and Specialised Adoption Agencies (SAAs) provided financial assistance under ICPS during 2011-12 is at Annex-I.

(d) & (e): The State/UT-wise number of children covered under these Homes, Open Shelters and Specialised Adoption Agencies (SAAs) during the last three years and the current year under ICPS is at Annex-II and, as informed by the State Governments/UT Administrations through periodical reports, services are provided to the beneficiaries as per the norms of ICPS.